

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

7. C.P. (IB)/305(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED
Vs.
NASSOLKEM PRIVATE LIMITED

SECTION: 7 of IBC 2016

ORDER

Adv. Nikhil Rajani i/b. M/s. V. Deshpande & Co appearing for the Applicant and Adv. Mr. Sunil Patel appearing for the Corporate Debtor are present through Virtual hearing. The Counsel for the Applicant seeks more time to finalize the settlement terms. Permission granted. List the matter for final hearing on **20.01.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)

/z/